

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

6. Order dated 21.9.2000.

Free copy
of the order
dt-21.9.2000 given
to both counsel
Patra
26/9

~~Ans~~
26/9
SO

Learned counsel for the applicant
Mr. S.J. Nanda files a memo stating
that he wants to withdraw the OA.
We have heard Mr. S.J. Nanda, Id.,
counsel for the applicant and Mr. B.
Jena, Id. Asl for the Respondents for
the Respondents. In view of the memo
filed, the OA is disposed of as
withdrawn. MA is also accordingly disposed
of.

~~Vijay~~
29/9.
Member (T)